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19.4.2011

R.A. 5/2010 O.A. No.416/09

**Hon'ble Mr.Justice Alok Kumar Singh, M(J)**  
**Hon'ble Sri S.P.Singh, Member (A)**

Sri K.K. Shukla learned counsel for applicant t says that this review application has become in-fructuous.

Sri V.K.Saikya for Sri R.K. Upadhyaya for other side is present.

In view of the above, this review application is dismissed as having become in-fructuous.

  
Member (A)

  
Member (J)

HLS/-

~~copy to Counsel  
dated 19-4-2011~~  
for LK  
26-4-2011